

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 15/RP/2023

Subject : Petition for review of Commission's Order dated 5.4.2023 in the matter of revision of tariff of Tanakpur hydroelectric Power Station (94.2 MW) for the period 2014-19, after truing up exercise and determination of Tariff for the period 2019-24.

Petitioner : NHPC Limited

Respondents : PSPCL and 12 others

Date of Hearing : **5.7.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NHPC
Shri Anant Singh Ubeja, Advocate, NHPC
Ms. Nehal Jain, Advocate, NHPC
Shri Mohd. Faruque, NHPC
Shri Piyush Kumar, NHPC

Record of Proceedings

During the hearing on admission, the learned counsel for the Review Petitioner made detailed oral submissions, pointing out that there is an error apparent on the face of the order dated 5.4.2023 on account of:

- (i) *Erroneous application for calculating gross value of the assets being de-capitalized under 'assumed deletions.*
2. The Commission, after hearing the learned counsel for the Review Petitioner, directed as under:
- (a) Admit and Issue notice.
- (b) The Respondents are permitted to file their replies by **25.8.2023**, after serving copy to the Review Petitioner, who may, file its rejoinder, if any, by **8.9.2023**.
3. The matter shall be listed for hearing on **29.9.2023**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

